

SUPREME COURT OF INDIA

V.N. Revathi

Vs.

V.N.Murlidharan

T.P.(Civil)No.775 of 2007

(S.B.Sinha and V.S.Sirpurkar,JJ.)

21.01.2008

ORDER

1. Learned counsel for the petitioner seeks permission to withdraw this petition stating that the parties have settled their dispute. The petitioner is permitted to do so. The transfer petition is dismissed as withdrawn.